

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 213
(IB)-894(ND)2019

IA/4130/2020, IA/1610/2020, IA/4210/2020, IA/1468/2021

IN THE MATTER OF:

Ram Niwas & Sons ... **Applicant/Petitioner**

Versus

M/s. Palm Developers Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 04.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Raghavendra M Bajaj, Adv and Mr. Agnish Aditya, Adv for Applicant in I.A. No. 1610 of 2020, Mr. Virendra Ganda, Sr. Adv, Mr. Atul Sharma, Adv., Ms. Renuka Iyer, Mr. Ayandeb Mitra, Mr. Dev Roy, For Respondent No.2 & 3 (ACRE & IDBIT), U N Singh adv for G Noida in IA 4210/2021

ORDER

IA-4130/2019: Heard the Ld. Counsel for the Applicant as well as the Objector. In the course of hearing, Ld. counsel for the Objector mentioned about the Additional Affidavit by which the Applicant has filed the Deed of Assignment. Ld. Counsel for the Objector submitted that the copy of the said documents and Deed of Assignment has not been served upon him.

This fact has also been admitted by the Ld. Counsel for the Applicant that the copy of this Affidavit along with the Assignment deed has not been served upon the Objector. So, considering this, since the objector has appeared and filed reply in this matter, if any new documents is brought on the record, the




Objector has a right to receive the copy of the new documents. Therefore, the Applicant is directed to serve a copy of Additional Affidavit along with the documents enclosed, in the course of day, on the email ID of the Objector. Ld. Counsel appearing for the Objectors is requested to share his email ID with the Applicant's Counsel in course of day. List the matter on 5th August, 2021.


The Applicant is also directed to serve the copy of Additional Affidavit along with the documents enclosed therewith to the IRP too.

IA-1610/2020, IA/4210/2020, IA/1468/2021:

List all these IAs on 5th August, 2021.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**